

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-20/1999/3545 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Special Judge, CBI, Assam,
Addl. Court No. 1, Chandmari, Guwahati -03.

Dated Guwahati the 28th April, 2023

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/335-338/E dated 19.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.05.2023**, as prayed for. The Special Judge, CBI, Addl. Court No. 2 and in his absence the Special Judge, CBI, Addl. Court No. 3 would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/3546-3548/dated , 28-04-2023

Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No.2 , Chandmari, Guwahati -3.
2. The Special Judge, CBI, Assam, Addl. Court No.3 , Chandmari, Guwahati -3.
- ✓3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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